

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 21.07.2020 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	
2.	Comp. App. (AT) (Ins) No. 588 of 2020	Devesh S. Amin Vs. Kalon Beauty and Healthcare Services LLP	Anushree Kapadia	
3.	Comp. App. (AT) (Ins) No. 589 of 2020	Kotak Mahendra Bank Ltd. Vs. Unity Infraprojects Ltd. Through its Resolution Professional	Himanshu Bhushan	

## **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 549 of 2020	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
5.	Comp. App. (AT) (Ins) No. 574 of 2020	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors.	Sandeep Bisht	Rahul Chitnis-R2 & R3
6.	Comp. App. (AT) (Ins) No. 558 of 2020	Indian Overseas Bank Vs. Arvind Kumar, Resolution Professional/Liquidator Richa Industries Ltd.	Rakesh Gupta	Atul V Sood
7.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	Sumit Kumar Jaiswal

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**